

(घ) यदि हां, तो क्या सरकार ने ज्यन्त विटामिन्स लि० जैसी छोटी कम्पनियों को कुछ सुविधायें अथवा प्रोत्साहन देने के लिए कायवाही की है ?

पट्टोलियम, रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री बलबीर सिंह) :

(क) जी, नहीं। प्रतिवर्ष 500 टन लाइसेंसशुदा क्षमता की तुलना में वर्ष 1978-79 और 1979-80 के दौरान ज्यन्त विटामिन्स लि० का उत्पादन क्रमशः 360 टन और 234 टन हुआ।

(ख) जी, नहीं।

(ग) संगठित क्षेत्र में मैसर्स साराभाई एम० कैमिकल्स और मैसर्स हिन्दुस्तान एंटी-वायोटिक लि० ही ऐसी दो अन्य कम्पनियाँ हैं जो क्रमशः 240 टन और 125 टन की लाइसेंसशुदा क्षमता के साथ विटामिन "सी" का निर्माण कर रही हैं।

(घ) सरकार ने मैसर्स ज्यन्त विटामिन्स लि० और मैसर्स हिन्दुस्तान एंटी वायोटिक लि० के लिए विटामिन "सी" का प्लेन और कोटेड के अलग प्रतिधारण मूल्य निर्धारित किये हैं और मैसर्स साराभाई एम० कैमिकल्स के लिए अलग प्रतिधारण मूल्य निर्धारित किये हैं और मैसर्स साराभाई एम० कैमिकल्स के लिए अलग प्रतिधारण मूल्य निर्धारित किये हैं। प्रतिधारण मूल्य इस दृष्टि से निर्धारित किये गये हैं ताकि मैसर्स ज्यन्त विटामिन्स लि० जैसी कम्पनियाँ उत्पादन क्षेत्र में बाद में प्रवेश करने से स्वदेशी उत्पादन बढ़ा सकें।

Cuddapah Radio Station

5768. SHRI K. OBUL REDDY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether he is aware of the fact that Cuddapah Station has no Station Director even though it was established more than ten years ago ;

(b) if so, whether Government propose to appoint the Station Direc-

tor immediately so that the number of regular programmes is increased ;

(c) the reasons why Government have not started construction of building for the studio and offices even though the land was purchased two years back at a cost of Rs. 2 lakhs and a sum of Rs. 5.5 lakhs was sanctioned for the construction of buildings for the studio and offices; and

(d) whether a powerful transmitter is proposed to be installed at Cuddapah station as, at present the listeners of the neighbouring districts are not able to hear the programmes properly due to low sound ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUD BEN M. JOSHI) :

(a) and (b). AIR Cuddapah has no sanctioned post of Station Director sanctioning of additional posts including that of Station Director for AIR Cuddapah can be considered only after the construction of new studios when it would be possible to increase the quantum of originated programmes.

(c) The site for construction of studios and office was taken over on 7-11-79. Administrative approval to the scheme was accorded on 12-2-80. Indent for long delivery items has since been placed. Civil estimates for the construction of studio-cum-office building are under consideration and the expenditure sanction is expected to be issued shortly.

(d) The scheme for the up gradation of the power of the existing transmitter from 20 KW to 100 KW has been included in the approved Sixth Plan (1980-1985).

Improvement of Thermal Power Stations

5769. SHRI ARJUN SETHI : Will the Minister of ENERGY be pleased to state :

(a) Whether it is a fact that the replacement of manual controls by

automatic ones and reduction of oversized foreign materials in the coalfield bunkers are some of the measures suggested for immediate execution at Thermal Power Stations in the country;

(b) if so, what are the other suggestions among the problems identified by the experts at the seminar recently held in New Delhi; and

(c) the reaction of Government thereto ?

**THE MINISTER OF STATE
IN THE MINISTRY OF ENERGY
(SHRI VIKRAM MAHAJAN) :**

(a) Mechanised coal handling plants at the mines are being installed in a phased manner to ensure adequate supply of coal for the thermal power stations.

(b) and (c). we are not aware as to which seminar is being referred to by the Hon'ble Member. However, a seminar which was held some time ago in New Delhi in which the Chief Executives of the Coal Companies and the representatives of coal consumers had participated did not discuss the matter referred to in part (a) of the Question though there was general discussion on measures for improving quality of coal.

Allotment of Liquid Cooking Gas for Ladakh

5770. SHRI P. NAMGYAL : Will the Minister of PETROLEUM CHEMICALS AND FERTILIZERS be pleased to state :

(a) Total quantity of liquid cooking gas allotted to Jammu and Kashmir State for the years 1977-78, 1978-79, 1979-80 and 1980-81, separately;

(b) whether it is a fact that J&K State has claimed separate quota of liquid gas for Ladakh region and

the same has been allotted by the Centre;

(c) if so, the total quantity of cooking gas allotted for Ladakh's quota; and

(d) if the reply be in the negative, whether Government propose to allot separate quota for Ladakh in view of non-availability of fire-wood in that region ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P.C. SETHI) :

(a) There is no system of allotment of cooking gas to the States. However, the total quantity of Liquefied Petroleum Gas supplied to the State of Jammu and Kashmir during the period from 1977-81 is approximately as follows :

(In Metric Tonnes)

Year	Quantity
1977-78	1773
1978-79	1682
1979-80	1942
1980-81	1452

(Figure upto December 1980)

(b) No, Sir.

(c) Does not arise.

(d) No such proposal to allot a separate quota of cooking gas for the Ladakh area of Jammu and Kashmir is presently under the consideration of this Ministry.

Allotment of Liquid Cooking Gas to States

5771. SHRI P. NAMGYAL : Will the Minister of PETROLEUM CHEMICALS AND FERTILIZERS be pleased to lay a statement showing;

(a) year-wise total quantity of liquid cooking gas allotted to each